

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.937
TO BE ANSWERED ON 08.02.2017**

PLANTATION ON RAILWAY LAND

937. DR. KIRIT SOMAIYA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has signed any agreement with forest departments of all States for plantation on Railway lands and if so, the details of the agreement;**
- (b) whether Railways will bear the cost of plantation including its maintenance and protection and if so, the details thereof;**
- (c) whether Railways has identified the lands where the plantation will be done;**
- (d) if so, the details thereof including the Railway lands in Maharashtra where plantation will be done;**
- (e) whether the ownership of the lands will be transferred to State forest departments and if so, the details thereof; and**
- (f) whether plantation work on Railway lands has been started and if so, details thereof?**

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (f): Ministry of Railways finalised a model agreement in consultation with Ministry of Environment, Forests and Climate Change to be entered between Zonal Railways and respective State Forest Department in January 2016 which includes Maharashtra also

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for plantation of trees on Railway land along the railway track and station yards without transferring the ownership of the land in favour of State Forest Department. As per the provisions of the model Agreement, cost of the plantation including its protection and maintenance can be borne by State Forest Department or Railway Administration or can be shared by both. The plantation work on Railway land along the railway track has already been started under this agreement in the States of Punjab (approx. 91000 saplings) and Haryana (approx. 15000 saplings) in the jurisdiction of Northern Railway in the last monsoon season.
